

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD**

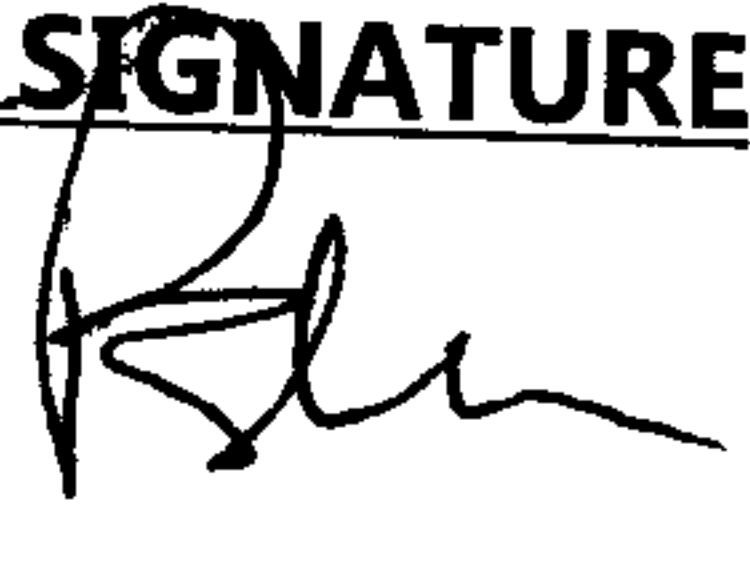
IA 95 of 2019 in TP 223 of 2019 [CP 88 of 2018]

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2020**

Name of the Company: Vinay Kumar Gupta  
V/s  
Visharad Formulations Pvt Ltd & Ors

Section: Section 424(h) of Co.Act 2013 r.w 11 of NCLT rules  
2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	P. BHATTACHARYA	ADVOCATE	PETITIONER/ APPLICANT	
2.				

**ORDER**

The Parties are represented through their respective Counsel(s).

In the present matter representation /reply from the ROC in respect of IA 95 of 2019 is still awaited. The Petitioner in this IA has alleged that name of the Respondent Company has been changed during the pendency of the present Company Petition. Hence appropriate direction needs to be required to issue to the ROC for restoration of the Original name of the Respondent Company.


As reply/representation of the ROC is still awaited hence a final opportunity is granted for the same. Further, the ROC, Gwalior is directed to furnish also report on the state of affairs of the Company. The Petitioner is also directed to inform the date of hearing to all the Respondents and Ex-Director of the Company, so that matter can be heard finally.


The Appellant is directed to issue a **Reminder Notice** of the date of hearing along with copy of the petition to the Central Government through the ROC, and to file proof of service.

The ROC to file its objections within 15 days from the service of notice by serving an advance copy to the appellant as a final chance failing which the matter proceeded in absence of the objections.

The Registry to communicate a copy of this order to the Regional Director with request to expedite the matter filing of report/representation from the ROC.

The matter to be listed on 06.03.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of January, 2020.